

NATIONAL COMPANY LAW TRIBUNAL

KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CONTEMPT PETITION(IBC)/3/KOB/2024 IN IA(IBC)/206/KOB/2022 in CP(IB)/25/KOB/2021
SECTION	SEC.425 C/ACT
NAME OF PARTIES	STATE BANK OF INDIA REPRESENTED BY ITS AGM, MR. ULAGANATHAN V/S TENNY JOSE AND 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 April 2024

ORDER

**CONTEMPT PETITION(IBC)/3/KOB/2024 IN IA(IBC)/206/KOB/2022 in
CP(IB)/25/KOB/2021**

Learned Counsel, Mr. Vinod P V appears physically on behalf of the Petitioner bank. Learned representing Counsel, Ms. Anjaly Ann Joseph appears on behalf of the Respondents through virtual mode and seeks further time to file reply affidavit. She submits that she will file the Vakalatnama during the course of the day and file the reply affidavit on or before the next date fixed for hearing. Time granted. Copy of the reply may also be served on the Counsel appearing for the other side.

List this matter for further consideration on **17.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**